





**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 246/16 IA 40/17	TP 209/17	Hearing	391 / 394	Suprajit Engineering Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	H.N. NARENDRA DEV	Petitioner	
2.	PARINA LALLA		
3)	Prema Hatti	ROC	
4)	LEENA BHAT	Respondent 7 SEBI	

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. Standing Counsel for SEBI is also present.

IA 40/17 is allowed vide separate orders.

For carrying out amendment in the original scheme and for filing amended scheme, list it on 31.07.2017. Meanwhile, report from OL.


MEMBER (J)


MEMBER (T)